

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4688

ANSWERED ON:23.04.2013

DEATH AND SUICIDE CASES IN JAILS

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether death, suicide and attempt to suicide cases have been reported in various jails of the country including the accused in gang rape case in the NCT of Delhi;
- (b) if so, the number of such cases reported during each of the last three years and the current year separately, State-wise;
- (c) whether the Government has conducted any enquiry in these cases;
- (d) if so, the details thereof and the outcome of the enquiry along with the action taken against the negligent officials; and
- (e) the steps taken by the Government to check such cases in future and improve the security of prisoners in jails of the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a)to(c): Yes, Madam. As per data compiled by National Crime Records Bureau (NCRB) at the end of 2009, 2010 and 2011, a State/UT wise statement showing number of natural deaths and unnatural deaths including suicide of inmates in various jails of country is enclosed at Annexure-I. A State/UT wise statement showing number of suicides in various jails of the country is enclosed at Annexure-II.

In the case of the accused in gang rape case of Delhi who committed suicide in Tihar Jail during the inquiry, dereliction of duty of the jail staff was established and an inquiry is yet to be completed.

(d)to(e): "Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the ministration and management of prisons is primarily the responsibility of the State Governments.